

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/4799/2020**

This the 26<sup>th</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Hazoor Ahmed age 45 yrs. D/o Sh. Ghulam Mohd., R/o Village Seri Khwaja, Tehsil Hawali, District Poonch.

.....Applicant

(Advocate:- Rozina Afzal-**Not Present**)

**Versus**

1. State of J&K, through Commissioner Secretary to Govt. School Education Department, Civil Secretariat, Jammu and 04 others. ....Respondents

(Advocate: Mr. Rajesh Thappa, Id. Deputy Advocate General)

**O R D E R**  
**[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous dates also i.e. 17.11.2020 and 24.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 26.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/Arun/